

(2024) 04 MAN CK 0009

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 235 Of 2024

Wungnaoyo Robert A. Shimray

APPELLANT

Vs

State Of Manipur & Anr.

RESPONDENT

Date of Decision: April 3, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: L. Ayangleima

Final Decision: Dismissed

Judgement

Ahanthem Bimol Singh, J

Mrs. L. Ayangleima, learned counsel appearing for the petitioner seeks leave to withdraw the present writ petition with liberty to file a fresh one, if so advised.

Leave granted.

The present writ petition is hereby dismissed as being withdrawn with liberty as sought for.